



GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Judicial Administration Section) Civil Secretariat
Srinagar/Jammu.

Subject:- Dis-engagement of services of Shri Bhat Fayaz Ahmad, Standing Counsel (with the status of Deputy Advocate General).

GOVERNMENT ORDER NO: 2792 -LD(A) of 2018.
D A T E : 07 - 05 - 2018.

Whereas, vide Government Order No.1899 -LD(A) of 2018 dated 03-04-2018 read with Government Order No.2031-LD(A) of 2018 dated 06-04-2018, Shri Bhat Fayaz Ahmad was appointed as Standing Counsel (with the status of Deputy Advocate General) for Service Selection Board for conducting its cases before the Srinagar Wing of the Hon'ble High Court;

Whereas, SWP No. 939/2018 titled Abdul Hamid Dar Vs State and Others came to be listed before the Hon'ble High Court for hearing on 04-05-2018;

Whereas, the said case pertains to the selection to the posts of Naib Tehsildar and the said Counsel was supposed to appear and conduct the case on behalf of the Service Selection Board;

Whereas, despite repeatedly being directed by the Hon'ble Court to cause presence, the said Counsel has not made presence in the said case resulting in interim directions staying thereby the selection list; and

Whereas, the Hon'ble High Court has expressed displeasure in strongest words for lackadaisical and indolent attitude of the said Counsel;

So, therefore, in view of the above stated position, engagement of Shri Bhat Fayaz Ahmad as Standing Counsel (with the status of Deputy Advocate General) is terminated with immediate effect.

By Order of the Government of Jammu and Kashmir.

Sd/-
(Abdul Majid Bhat)
Secretary to Government

Dated: 07 - 05 - 2018.

NO: LD(A) 2016/35-Part VI

Copy to the:-

1. Commissioner/Secretary to Government, General Administration Department.
2. Director Information, J&K, Srinagar.

3. Director Litigation, Srinagar.
4. All officers of the Department of Law, Justice and Parliamentary Affairs.
5. Concerned Law Officers for information.
6. Secretary, Service Selection Board, J&K Srinagar.
7. Administrative Officer, Advocate General's Office, J&K Srinagar.
8. Private Secretary to the Hon'ble Minister for Law and Justice for information of the Hon'ble Minister.
9. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
10. Website of the Department of Law, Justice and Parliamentary Affairs.
11. Government Order file.
12. Concerned file.

Ashish Gupta
7.5.14

(Ashish Gupta)
Deputy Legal Remembrancer

Ashish Gupta
7.5.14